Unstarred Questions

1	2	3
		commencement of academic activities from the Academic
		Year 2018-19. The Central University would be mentored by
		University of Hyderabad till its governing structure is in
		place. IT Incubation Centre for JNTU campus at Anantapur
		has been identified as ideal place to locate the Transit
		Campus. Further, University of Hyderabad prepared
		"Memorandum of Association" and "Rules and Regulations"
		of the Central University of Andhra Pradesh for
		commencement of the academic activity from transit campus
		from the academic year 2018-19 by forming society. The
		University has started academic activity from 2018-19. The
		Central University (Amendment) Bill 2018 has been
		introduced in Lok Sabha on 14.12.2018.
7.	Tribal University,	The Site Selection Committee of MHRD visited different
	Andhra Pradesh	sites offered by the Andhra Pradesh Government and
		selected the Site for Tribal University in Vizianagaram District.
		The Central University (Amendement), Bill 2018 has been
		introduced in the Lok Sabha on 14.12.2018. A provision of
		fund of $\overline{\mathbf{x}}$ 420 crore has been made for the first.phase. The
		Government of Andhra Pradesh has been requested to
		identify and provide suitable transit campus for
		operationalization of the propose Central Tribal University.

Total expenditure incurred on these institutions since their inception is ₹516.14 crores as on 31st December, 2018.

Reimbursements to private schools under Right to Education Act

2496. SHRIMATI VANDANA CHAVAN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the details of per child reimbursement provided by States to schools for providing admission to children from 'Economically Weaker Section' category under Section 12(l)(c) of the Rights of Children to Free and Compulsory Education Act, 2009, since 2017, State-wise;

(b) the details of funds released to schools for reimbursement under this Section, since 2014, State-wise and year-wise;

(c) whether there have been complaints of delay in reimbursement or insufficiency of funds; and

(d) if so, the steps the Ministry has taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SATYA PAL SINGH): (a) The Right of Children to Free and Compulsory Education (RTE) Act, 2009 provides for access to elementary schools for children within the defined area or limits of neighbourhood. Section 12(1) (c) of RTE Act 2009 mandates all private unaided schools and special category schools to admit in class I, to the extent of at least 25% of the strength, children belonging to weaker section and disadvantaged group. It further provides that if such school imparts preschool education, the provisions of admission under 12 (1) (c) shall apply for admission to such pre-school education also.

The RTE Act under section 12 (2) also makes provision of reimbursement of expenditure to schools providing free and compulsory elementary education as specified in clause (c) of sub-section (1) of section 12. The school shall be reimbursed expenditure so incurred by it to the extent of per-child-expenditure incurred by the State, or the actual amount charged from the child; whichever is less, in such manner as may be prescribed.

15 States/UTs have so far notified per child Cost for Reimbursement to Private School against admission of children belonging to disadvantaged groups and weaker sections under Section 12(1)(C) of RTE Act 2009. Details of the per child cost notified by the States and UTs are given in Statement-I (*See* below).

(b) Ministry of Human Resource Development, provides support to the States and UTs towards expenditure incurred for 25% admissions in private unaided schools under section 12(1) (c) of the RTE Act as per norms of erstwhile Sarva Shiksha Abhiyan, which is continued under the new integrated scheme Samagra Shiksha. The norms provide that reimbursement towards expenditure incurred for 25% admissions in private unaided schools under section 12(1) (c) of the RTE Act would be based on per child norms notified by the States/UTs concerned for classes I to VIII, subject to a maximum ceiling of 20% of the total Annual Work Plan and Budget (AWP&B) approved by the Government of India for the States/UTs under the Samagra Shiksha and submission of requisite documents. This is effective from 1st April 2014.

The amount released to private schools for admission under Section 12(1)(C) as reported by States and UTs for classes 1 and above is reimbursed to States and UTs

Unstarred Questions

by MHRD. State-wise details of funds approved to the States/UTs under 12 (1)(C) since 2014-15 are given in Statement-II (*See* below).

(c) and (d) MHRD has not received any complaint regarding delay in reimbursement from any school.

Statement-I

Sl. No. States/UTs		NotifiedPer Child Cost (₹ per(Yes/No)child per annum)		Remarks	
1	2	3	4	5	
1.	Andaman and Nicobar Islands	No	_		
2.	Andhra Pradesh	No	_		
3.	Arunachal Pradesh	No	_		
4.	Assam	No			
5.	Bihar	Yes	₹ 6,569		
6.	Chandigarh	Yes	₹ 16440 (₹ 1370/- PCPM)	Notified in 2017-18 for the year 2014-15	
7.	Chhattisgarh	Yes	₹ 7,650/- for Primary, Rs 12,050/- for Upper Primary		
8.	Dadra and Nagar Haveli	No	_		
9.	Daman and Diu	No	_		
10.	Delhi	Yes	₹ 26908/- Primary ₹ 26708/- Upper Primary		
11.	Goa	No	_		
12.	Gujarat	Yes	₹ 13,000/-		
13.	Haryana	No	_		
14.	Himachal Pradesh	No			

Status of Per Child Cost notified by States/UTs for the year 2017-18

Writi	ten Answers to	[03	January, 2019]	Unstarrea	l Questions	345
1	2	3	4		5	
15.	Jammu and Kashn	nir	RTE Act 20 Applica			
16.	Jharkhand	Yes	₹ 5100/- (₹ 425/- PCPM)			
17.	Karnataka	Yes	s ₹ 8,000/- for Pre-primary and ₹ 16,000/- for primary and above classes			
18.	Kerala	No	_			
19.	Lakshadweep	Applicable	(1) (C) of RTE Act as there are no Pri hool in the UT.			
20.	Madhya Pradesh	Yes	₹ 4,419)/-	For the 2016-17 For the 2017-18, S yet to notic child cost	
21.	Maharashtra	Yes	₹ 1767()/-	For the 2016-17 For the 2017-18, S yet to notic child cost	
22.	Manipur	No	_			
23.	Meghalaya	No	_			
24.	Mizoram	No	_			
25.	Nagaland	No	_			
26.	Odisha	Yes	₹ 12,602	2/-		
27.	Puducherry	No	—			
28.	Punjab	No	—			
29.	Rajasthan	Yes	₹ 13,94	5/-		
30.	Sikkim	No	—			

346 Written Answers to		[RAJYA SABHA]	Unstarred Questions	
1	2	3	4	5	
31.	Tamil Nadu	Yes	State has notified class wise per child cost which is as follows:-		
			₹ 25155.21 (Class I), ₹ 25184. (Class II), ₹25383.05 (Class II) ₹25392.64 (Class IV)₹25425.10 (Class V), ₹ 32897.26 (Class V)	I),)	
			₹ 33066.00 (Class VII), ₹ 33146.03 (Class VIII)		
32.	Telangana	No	_		
33.	Tripura	Yes	₹ 21,138/ -	State is yet to Start Admission	
34.	Uttar Pradesh	Yes	₹ 5,400/ -		
35.	Uttarakhand	Yes	₹ 16596/- (₹ 1383/- PCPM	(1	
36.	West Bengal	No	_		

(PCPM -Per Child Per Month)

Statement-II

Details of funds approved by Ministry against reimbursement made by States/UTs to Private Schools for admissions under Section 12(1)(C)

(₹ in lakh)
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S1. 1	No. State	2014-15	2015-16	2016-17	2017-18
1	Bihar	State did not reimburse to private Schools		ivate Schools	9000.3
· · ·		Did not Propose Per Child Cost N		ement.	2.96
3	Chhattisgarh	3064.690	3133.28	State did not reimburse to private Schools	14030.29
4	Delhi	Per Child Cost Not Notified.	3481.95	State did not reimburse to private Schools.	Did not Propose

Written Answers to		[03 January, 2019]		Unstarred Questions 347	
S1. N	o. State	2014-15	2015-16	2016-17	2017-18
5.	Gujarat	1303.300	5406.18	Per Child Cost Not Notified. Not reimbursed to Private Schools	7033.46
6.	Jharkhand	Per Child Cost Not Notified. Not reimbursed to Private Schools	Not reimbursed to Private Schools	Not reimbursed to Private Schools	241.84
7.	Karnataka	12355.156	16549.75	18246.751	29318.62
8.	Madhya Pradesh	0.000	9707.77	14919.6	18712.12
9.	Maharashtra	0.000	2469.99	1400.00	24427.95
10.	Odisha	15.115	88.34	35.11	88.33
11.	Rajasthan	4171.210	8292.5	12453.41	23581.55
12.	Tamil Nadu	Per Child Cost Not Notified. Not reimbursed to Private Schools.	18.62	Not reimbursed to Private Schools	2769.99
13.	Uttar Pradesh	5.262	121.5	Not reimbursed to Private Schools	653.59
14.	Tripura	Did not Propose For Reimbursement. Per Child Cost Notified.			
15.	Uttarakhand	4150.838	Not reimbursed to Private Schools	3950.42	4714.644
	Total	25065.571	49269.88	51005.291	134575.644

Source: PAB Minutes.

Increase in IITs and NITs

2497. SHRI AMAR SHANKAR SABLE: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government has increased the number of IITs and NITs in the country during the last three years; and